

IN THE SUPREME COURT OF INDIA
CIVIL ORIGINAL JURISDICTION

LISTED ON : 30.11.2015
COURT NO :
ITEM No. :

TRANSFER PETITION (CIVIL) NO. 1219 OF 2015
WITH
INTERLOCUTORY APPLICATION NO. 1 OF 2015
(Application for Ex-Parte stay)

SWETA RAJ

.....Petitioner

VERSUS

RAVI VIKRAM

.....Respondent

OFFICE REPORT

The Transfer Petition above mentioned was listed before the Hon'ble Court on 26th October, 2015 when the Court was pleased to pass the following Order:-

"Perused the letter circulated by the counsel for respondent seeking time to file counter affidavit.

Call after four weeks for filing counter affidavit."

It is submitted that pursuant to Order quoted above, Mr. Gaurav Agrawal, Advocate has on 28.10.2015 filed Counter Affidavit after serving its copy on other side. Copy of the same has been included in the Paper Books.

It is further submitted that Mr. Sumit Kumar, Advocate for petitioner has on 27.11.2015 filed Rejoinder Affidavit after serving its copy on otherside with the permission of the Hon'ble Court. Copy of the same is being circulated herewith for kind perusal of Hon'ble Court.

Service of show cause notice is complete.

The matter is listed before the Hon'ble Court with this Office Report.

Dated this the 28th day of November, 2015.

ASSISTANT REGISTRAR

Copy to : Mr. Gaurav Agrawal, Advocate

Mr. Sumit Kumar, Advocate

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ASSISTANT REGISTRAR

